

Drilling operations in H.F.

692. PROF. C. LAKSHMANNA:
Will the Minister of PETROLEUM
AND NATURAL GAS be pleased to
state:

(a) the locations where the Oil and
Natural Gas Commission propose to
undertake drilling operations in Him-
achal Pradesh; and

(b) the results of drilling opera-
tions so far undertaken in Himachal
Pradesh?

THE MINISTER OF STATE OF
THE MINISTRY OF PETROLEUM
AND NATURAL GAS (SHRI BRA-
HM DUTT): (a) ONGC propose to
take up drilling at Nurpur and Jawa-
lamukhi in Himachal Pradesh; be-
sides Cheri, where drilling is already
in progress.

(b) So far no commercial discovery
of oil or gas has been made in Hima-
chal Pradesh.

**New Policy for allotment of Petrol
Pumps, Kerosene and LPG Agencies**

693. PROF. C. LAKSHMANNA:
SHRI NARESH C. PUGLIA:

Will the Minister of PETROLEUM
AND NATURAL GAS be pleased to
state.

(a) whether any new policy for
the allotment of more LPG agencies,
petrol pumps and kerosene has
been formulated to help the war-
widows and the deserving ex-service-
men;

(b) if so, what are the details
thereof; and

(c) what is the number of agencies
granted to war widows and the ex-
servicemen upto the 31st October,
1986 under this policy?

THE MINISTER OF STATE OF
THE MINISTRY OF PETROLEUM
AND NATURAL GAS (SHRI
BRAHM DUTT): (a) and (b)

With effect from the 1985-86 Market-
ing Plan of the oil industry, a se-
parate reservation of 7½ per cent has
been introduced for the following
categories of persons:—

(i) Defence Personnel who are
permanently and severely dis-
abled either in war or an military
duty during peace time.

(ii) Widows and motherless de-
pendents of defence personnel
whose husbands/guardians are
killed while on Military duty
either in war or peace.

(iii) Extremely deserving cases
of Ex-Servicemen who have no
means of livelihood.

(c) Prior to the separate reserva-
tion mentioned in (a) above, a
common category of physically handi-
capped including Defence Personnel
disabled in war, and war widows was
in existence. Under the above
mentioned earlier categorisation, 745
dealerships/distributionships had been
granted till 1-2-1986; this number in-
cludes cases of disabled defence per-
sonnel and war widows.

**Non-production by Farakka Thermal
Power Station**

694. SHRI MAHENDRA PRASAD:
SHRI MURLIDHAR CHAN-
DRAKANT BHANDARE:
SHRI T. CHANDRASEKHAR
REDDY:

Will the Minister of ENERGY be
pleased to state.

(a) whether it is a fact that even
the first unit of the Farakka Super
Thermal Power Station could not
start commercial operations upto Octo-
ber this year after being commission-
ed in January, 1986; and

(b) if so, what are the reasons
therefor?